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Title: Need to release the full share of funds under Pradhan Mantri Gram Sadak Yojana to Tamil Nadu.

SHRI C. GOPALAKRISHNAN (NILGIRIS): Sir, saluting Makkalin Mudhalvar Amma, I thank you for giving me this opportunity to speak.

The Pradhan Mantri Gram Sadak Yojana or PMGSY is a nationwide Centrally sponsored scheme in India implemented since 2000.

I invite the kind attention of the august House that in Tamil Nadu, the State Government is implementing this Central Scheme very effectively. Our hon'ble Chief Minister of Tamil Nadu had taken many steps to improve and implement this scheme. Tamil Nadu is the pioneer in implementing various Centrally sponsored and State sponsored schemes very effectively.

Mr. Deputy-Speaker Sir, in the financial year 2012-13, the Ministry of Rural Development has sanctioned Rs. 1021 crore under the Pradhan Mantri Gram Sadak Yojana Phase VIII whereas so far, only Rs. 443 crore has been received by the Tamil Nadu Government. Due to this, various projects under the PMGSY are getting stuck. Further, the cost also will increase if the balance sanctioned amount is not released immediately.

Considering the urgency of time and money, I urge upon the Government through this august House to kindly release the full share of funds to ensure effective implementation of the Pradhan Mantri Gram Sadak Yojana in Tamil Nadu.